

FORM A

PUBLIC ANNOUNCEMENT

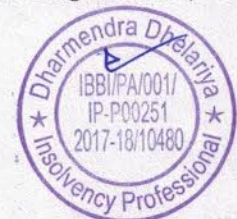
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KSS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KSS Limited
2.	Date of incorporation of corporate debtor	06/09/1995
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: L22100MH1995PLC092438
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. 101a and 102, 1st Floor, Plot No. B-17 Morya Landmark II, Andheri (West) Mumbai, Maharastra – 400053
6.	Insolvency commencement date in respect of corporate debtor	24-01-2023 (Order received on 27-01-2023)
7.	Estimated date of closure of insolvency resolution process	23-07-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Dharmendra Dhelariya Reg No.: IBBI/IPA-0001/IP-P00251/2017-2018/10480
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: A/201, Suryadeep Tower, Nr. Navneet Prakashan, Gurukul road, Memnagar, Ahmedabad, Gujarat – 380052 E-mail ID: dhelariya@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Dharmendra Dhelariya B-605, Titanium Square, Thaltej Cross Road, Thaltej, Ahmedabad, Gujarat – 380054 Email Id: cirp.kssitd@gmail.com
11.	Last date for submission of claims	10-02-2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	To be ascertained
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	To be ascertained
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: B-605, Titanium Square, Thaltej Cross Road, Thaltej, Ahmedabad, Gujarat – 380054 Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the KSS Limited on 24th January, 2023.

The creditors of KSS Limited, are hereby called upon to submit their claims with proof on or before **10th** February 2023 to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class To be ascertained in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Dharmendra Dhelariya

(Dharmendra Dhelariya)

Interim Resolution Professional

In the matter of KSS Limited

Registration Number : IBBI/PA-001/IP-00251/2017-2018/10480

AFA Valid up to 10.03.2023



Date : 30th January, 2023

Place : Mumbai